

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 30<sup>th</sup> September, 2022

**NO. HC.VII-90/2018/8741/A ###** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the Grade-II & III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the online training programme on "***Effectuating the Provisions relating to Plea Bargaining/ Compounding/ Probation of Offenders Act***", to be organised by the Judicial Academy, Assam on **31-10-2022 from 4:00 P.M. to 5.00 P.M.** through **virtual mode**.

The Joining link (Platform – Microsoft Teams) for the proposed training is **<https://bit.ly/3fh4WRI>**

The **General Instructions for Training (Online Mode)** for participation is enclosed along with the notification.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-90/2018/8742-8757/A,**

**Dated: 30-09-2022**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

***(He is requested to inform all the Grade-II & III Judicial Officers of the respective States about this Notification and also provide necessary IT support to the participants in their Court premises)***

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5. The District and Sessions Judges,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar /  
Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima  
Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) /  
Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli /  
Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri /  
South Salmara-Mankachar

***(He/She is requested to inform all the Grade-II & III  
Judicial Officers under his/her control about this Notification and  
also provide necessary IT support to the participants in their  
Court premises)***

6. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/  
Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

***(He/She is requested to inform all the Grade-II & III  
Judicial Officers under his/her control about this Notification and  
also provide necessary IT support to the participants in their  
Court premises)***

7. The Member Secretary, Assam State Legal Services Authority/ Nagaland  
State Legal Services Authority/ Mizoram State Legal Services Authority/  
Arunachal Pradesh State Legal Services Authority.

***(He/She is requested to inform all the Grade-II & III  
Judicial Officers under his/her control about this Notification and  
also provide necessary IT support to the participants in their  
Court premises)***

8. The Chief Judicial Magistrate,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar /  
Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima  
Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) /  
Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli /  
Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri /  
South Salmara-Mankachar

***(He/She is requested to inform all the Grade-II & III  
Judicial Officers under his/her control about this Notification and***

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***also provide necessary IT support to the participants in their Court premises)***

9. The Joint Registrar (Judl./PM & P/Vigilance), Gauhati High Court, Guwahati.
10. The Deputy Registrar (Bench/ Vigilance/ G&C), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
13. The System Officers/System Assistants,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar

***(The System Officers/System Assistants are directed to provide necessary IT support to the participants, as per the requirement for the training)***

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
30.09.22  
**REGISTRAR (JUDICIAL)**